NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/553/(IB)/2017

NAME OF THE PETITIONER(S)

: ASSET RECONSTRUCTION COMPANY LTD

NAME OF THE RESPONDENT(S)

: PARAGON STEEL PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. MEDHWASHANKAR Counsel For Respondent
R. ASHOKKOKAR

2. V. Kamala kumar (Indialau) Corneel for Petitioner

ORDER

Mr. V. Kamala Kumar, Counsel for Petitioner present. Mr. R. Ashokkumar, Counsel for Respondent also present and stated that they received only copy the petition and not documents stated in the annexure to it. Petitioner Counsel is directed to furnish all the documents shown in the annexure to the other side. For filing counter, time is extended. Put up on 05.09.2017 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)